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(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY

PART II SECTION 3, SUB-SECTION (ii))

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE

NOTIFICATION NO. 30(RE-98) /97-02

NEW DELHI : DATED THE 10th NOVEMBER, 1998

S.O. (E) – In exercise of the powers conferred by section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (No. 22 of 1992) read with paragraph 4.1 of Export and Import Policy, 1997-2002 the Central Government hereby makes the following amendment under Chapter 87 of the ITC(HS) Classifications of Export and Import Items

1997-2002(RE-98), and as amended from time to time.

Exim Code	Item Description	Policy	Condition relating to the Policy	Import under SIL/Public Notice
87041000	Dumpers designed for off-highway use	Free		

This issues in public interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

AND EX-OFFICIO ADDL. SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned;

By Order etc.

(N.P.S. MONGA)

JOINT DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from File No. 48(185)/97-02/PC-I)